

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 56

C.P. (IB)/282(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **RAVINDRA BALIRAM CHAUDHARI V/s**
 SUPREME INFRASTRUCTURE BOT
 PRIVATE LIMITED

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Mr. Ativ Patel a/w Mr. Pawan Kulkarni, Ld. Counsel for Operational Creditor and Mr. Rohan Agarwal a/w Ms. Nehal Patil, Ld. Counsel for Corporate Debtor are present.
- 2) Heard Ld. Counsel for Parties extensively for a considerable time. Reserved for Orders. Parties shall file and place on record Written submissions, if any, along with copy of Judgments, if any, within a period of one week from today.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)